

(a) whether Government have taken any investment decision for the recommissioning of the Haldia Unit of Hindustan Fertilizer Corporation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). Although it has been decided, in principle, to revamp and rehabilitate the nitrophosphate group of plants of the Haldia fertilizer project in order to achieve a production of 1100 MT of nitro-phosphates per day, the investment proposal involving an amount of about Rs. 157 crores is being processed.

Interconnecting of Villages with Metallic Roads

526. SHRI RAM SAGAR (Saidpur): Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the villages, towns and cities falling under Saidpur Parliamentary Constituency in Uttar Pradesh which have not been interconnected with metallic roads; and

(b) the time by which these villages, towns and cities are likely to be interconnected with metallic roads?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The information is being collected and will be laid on the Table of the House.

Construction of Ernakulam Vypeen Bridge in Kerala

527. PROF K.V. THOMAS: Will the minister of SURFACE TRANSPORT be pleased to state:

(a) whether Kerala Government has given any representation for providing hundred percent Central assistance for construction of the Ernakulam-Vypeen bridge under Central Scheme of Economic Importance; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION: (SHRI K.P. UNNIKRI SHNAN): (a) Yes, Sir.

(b) In order to process the proposal under the Centrally Aided Programme of State Roads of Inter-State of Economic Importance, the State Government, in accordance with prescribed pattern of financial assistance, have been requested to bear 50 per cent of total cost including cost over-run. Their consent is awaited.

Out Break of Heliothis Caterpillar on cotton crop in Tamil Nadu

528. SHRI B. RAJARAVI VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a large scale outbreak of heliothis caterpillars has been noticed on cotton crop in Udumalpet area by the scientist of Tamilnadu Agricultural University; and

(b) if so, the steps proposed to be taken to save the cotton crop in this area?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) An awareness campaign was organised at Udumalpet and an Integrated Pest Management Package which includes the following, has been implemented:

i) Avoiding excessive application of nitrogenous fertilizers.

ii) Only need based applications of recommended insecticides.

iii) Release of biological control agents especially *Trichogramma* and nuclear polyhedrosis virus in the affected areas.

Security for Ex-Ministers and Members of Parliament

529. SHRI ANIL SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether some ex-Ministers and Members of Parliament are still being provided with security;

(b) if so, the details of such ex-Ministers and Members of Parliament; and

(c) the cost to the exchequer on providing such security?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) It will not be in public interest to give details of persons provided with security.

(c) A daily expenditure of Rs 2376 in case of former Union Ministers and Rs. 1782/- in case of former Members of Parliament is being incurred by Delhi Police on hiring cars for escort duties. The expenditure on personnel and other expenses are incurred from the existing budget of Delhi Police.

Identity cards to J & K Residents

530. SHRI R. GUNDU RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government propose to issue identity cards to the residents of Jammu & Kashmir; and

(b) the action proposed to be taken to restrict illegal entry of people from the neighbouring country to Jammu and Kashmir?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) The State Government of Jammu and Kashmir have a scheme to issue identity cards to the people residing in the border districts of Jammu and Kashmir.

(b) Border Policing has been stepped up and other measures are being considered.

Accidents Involving D.T.C. Buses

531. SHRI BALASAHEB VIKHE PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of accidents involving DTC buses during 1989 and the number of persons killed and injured therein; and

(b) the amount of compensation paid by DTC to the families of those killed and injured in those accidents?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) During 1989, there were 4117 accidents involving DTC buses on account of which 215 persons were killed and 1824 persons were injured.

(b) The claim for compensation in the accident case could be preferred by the claimant within the period of six months from the date of accident. The claim application is required to be submitted to the Motor Accident Claims Tribunal. After necessary hear-